

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. C.P. (IB)//216/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - Dixon Technologies (India) Limited
V/s
Syska Led Lights Private Limited

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Shreyas Shrivastava appeared for the Applicant/Operational Creditor through VC. Adv. Nirav Shah appeared for the Respondent/Corporate Debtor. Counsel for the Respondent/ Corporate Debtor seeks time to file reply. Time granted. Let the reply be filed within a period of three weeks by serving an advance copy of the reply to the counsel for the Applicant. List this matter on **14.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)